

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

**M.A.NO.132 of 2017 and
Application No. 89 of 2014 (SZ)**

Applicant(s)

Respondent(s)

Mr. M.S. Thankappan, Thekkady
Idukki Dist.

Vs. Union of India, MoEF, New Delhi and
Others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

M/s.P.B. Sahasranamam,
S. Kamaleshkannan
Sai Sathya Jith

Mr. M.R. Gokul Krishnan
for R-1 and R-4

Smt. Suvitha A.S for R-2, R-3 and R-5

M/s. M.K.Subramanian, E.Manoharan &
P.Velmani for R-7

Mr.M.Ajay for R6

**M.A.No.133 of 2017 and M.A.No.176 of 2015
and Application No. 212 of 2014 (SZ) and**

Applicant(s)

Respondent(s)

Mr. Abraham Thomas, Murukady P.O.
Idukki Dist.

Vs. The Secretary, MoEF, New Delhi and
others

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

M/s. Yogeshwaran

Mr. M.R. Gokul Krishnan for R-1 and R-4

Mrs. Suvitha, A.S. for R-2, R-3 and R-5

Mrs. Rema Smrithi for R-6
M/s.M.K.Subramanian, E.Manoharan
& P.Velmani for R-7

M/s. M. Ajay for R-8

Note of the Registry	Orders of the Tribunal
Item No. 6 &	Date: 28 th August, 2017

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M.A.No.132 of 2017 in Application No.89 of 2014
M.A.No.133 of 2017 in Application No.212 of 2014

The learned Special Government Pleader, State of Tamil Nadu undertakes to serve copy of the replies in the above M.As. to the learned counsel appearing on the other side during the course of the day and the papers will be filed tomorrow viz., 29.08.2017 in the Tribunal.

Post these M.As for passing orders on 07.09.2017.

....., JM
(Justice Dr.P.Jyothimani)

.....EM
(Shri P.S. Rao)

